

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.05.2022

**ORDER NO. 102 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for **CESTAT, New Delhi** from **17.05.2022 to 20.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.05.2022 to 20.05.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar